NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/46/IB/2017

IN

PETITION NUMBER

: CP/551/(IB)/2017

NAME OF THE PETITIONER(S)

: TOUGHENED ALLOYS AND STEELS PVT LTD

NAME OF THE RESPONDENT(S)

: ASHOK MAGNETICS LTD

UNDER SECTION

: 7 RULE 4

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

VIVEK MENON

Cound for Applicant

ORDER

Counsel for the Applicant present and submitted the preliminary arguments. The Registry is directed to issue notice to the IRP. Counsel for the Applicant is also directed to send a private notice to the IRP for filing counter and making submissions on next date of hearing. Put up on 13.12.2017 at 10.30 A.M.

> -sel-MEMBER (JUDICIAL)

ghk